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Title : Introduction of the Forward Contracts (Regulation) Amendment Bill, 2010.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, on behalf of Shri Sharad Pawar, I beg to move for leave to introduce a Bill further to amend the Forward Contracts (Regulation) Act, 1952 and the Securities and Exchange Board of India Act, 1992.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Forward Contracts (Regulation) Act, 1952 and the Securities and Exchange Board of India Act, 1992."

The motion was adopted.

PROF. K.V. THOMAS: I introduce** the Bill.

...(Interruptions)
